NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW

TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-03-2017.

PRESENT; 1. Hon'ble Member (J) Shri Ratakonda Murali

	T.P No.	Purpose	Section	Name of the Parties
CP 201/16	TP 192/17	Hear ing	391 / 394	AirWatch Technologies India Pvt. Ltd.

SL.NO. NAME (IN CAPITAL)

SIGNATURE

98450 28289

REPRESENTATION TO WHOM

DESIGNATION

(Petitioner Respondent)

D. Varanth Kernay

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Counsel for petitioner is present. He has filed two sets of copies. Smt. Prema Hatti, appearing for ROC and RD is present. Assistant from OL office is also present. They requested time to file report. Time granted for OL and ROC and RD to file report till 24.04.2017.

Counsel for petitioner is also directed to file affidavit of the Company whether notices to be issued to other authorities under the provisions of Section 230 of Companies Act, 2013.

MEMBER (J)

MEMBER (T)